#### CENTRAL ADMINISTRATIVE TRIBUNAL

### CALCUTTA BENCH

#### OA. 709 of 1996.

Date of Order: 26.5.97.

Present: Hon'ble Mr.Justice A.K.Chatterjee, Vice-Chairman. Hon'ble Mr. M.S.Mukherjee, Administrative Member.

BINDHASHRI CHOUDHURY

-VS-

UNION OF INDIA & ORS.

For the petitioner: None. For the respondents: NONE.

# ORDER

# A.K. Chatteries.V.C.

None appears on behalf of any of the parties. Order sheet reveals that/no also appeared on behalf of any of the parties at least on two previous dates.

In such circumstances, the application is dismissed for default.

(M.S.Mukherjee)

Member(A)

K.Chatterjee) Vice-Chairman.

An Citing.